	(F	iling under clause (d	sa) of sub-regulation	(Please click I	the IBBI (Insolvency	ts of Creditors)	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received No. of Claims Amount		Summary of Claims Admitted No. of Claims Amount % Share in Total			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexur (Only PDF)
			Amount	NO. OF CIAINS	Amount	Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0		0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	1579584611	2	1579584611	46.42	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0		0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0		0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0		0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	2314853408	2	1823209870	53.58	0	491643538	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0		0	NA
Total		4	3894438019	4	3402794481	100.00	0	491643538	0	

Name of the Corporate Debtor: B K Coal Fields Private Limited; Date of Commencement of CIRP: 07-06-2018; List of Creditors as on: 17-02-2022; Name of IP: Mr. Arun Gajwani; Process Number: 1; Last 5 digitof registration number: 11724